

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 218 of 2014
& IA-337 OF 2014**

Dated : 10th November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Prayas Energy Group ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

**Counsel for the Respondent(s) : Mr. Kiran Gandhi
Ms. Ramni Taneja for MSEDCL
Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1
Mr. Pranav Vyas for R-2**

ORDER

Respondent Nos. 2 & 3 is filing reply today.

Post these matters for hearing on **15th December, 2014 at 2:30 p.m.** In the meantime, rejoinder, if any, may be filed.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg